

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.508 of 1996

Tuesday, this the 30th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T.K. Nanukuttan,
Assistant Engineer(Installation),
Telecom Department, Mala. ... Applicant

By Advocate Mr Ramaprasad Unni.

Vs

1. The Chief General Manager,
Telecommunication, Kerala Circle,
Trivandrum.
2. Government of India,
(represented by General Manager),
Department of Telecommunication,
Office of the General Manager,
Telecom District, Thrissur. ... Respondents

By Advocate Mr James Kurian, Addl.CGSC.

The application having been heard on 30th April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant is aggrieved by an adverse entry
made in his annual confidential report. The report
(A-2) mentions, inter alia, that he does not respond
to complaints received by him. His immediate grievance
is that the department does not respond to A-7 representa-
tion made by him on 1.2.1995. Respondent Chief General
Manager will consider the representation in detail,
pass a speaking order thereon within four weeks from

today and communicate the same to applicant.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to respondent Chief General Manager for compliance. We record the submission.

3. Original application is disposed of as aforesaid. No costs.

Dated the 30th April, 1996.

P. Venkatakrishnan

P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

H. N. Kavannan

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures:

- 1. Annexure A2:** True copy of the Communication No.GMTD/TCR/104/93.94 dated 25/11/93 issued by the 2nd respondent.
- 2. Annexure A7:** True copy of the representation issued by the applicant to 2nd respondent.